

of the Seventh Annual Report of the Post-Graduate Institute of Medical Education and Research Chandigarh, for the year 1973-74. [Placed in Library. See No. LT-8835/74.]

Annual report (1972-73) of Manganese Ore (India) Ltd.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): Sir on behalf of Shri Sukhdev Prasad, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy of each (in English and Hindi) of the following papers :

(i) Eleventh Annual Report and Accounts of the Manganese Ore (India) Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-8841/74 for (i) and (ii)].

Employees Provident Fund (Eighth Amendment) Scheme, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : Sir, I also beg to lay on the Table, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1184, dated the 2nd November 1974, publishing the Employees' Provident Funds (Eighth Amendment) Scheme, 1974, together with a statement (in English and Hindi) giving reasons for the delay in laying the Notification. [Placed in Library. See No. LT-8864/74.]

Indian Museum (Amendment) Rules, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-

PARTMENT OF CULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table, under sub-section (3) of section 15A of the Indian Museum Act, 1910, a copy (in English and Hindi) of the Department of Culture Notification G.S.R. No. 1275, dated the 30th November, 1974, publishing the Indian Museum (Amendment) Rules, 1974. [Placed in Library. See No. LT-8846/74]

Annual report (1973-74) of the Cashew Corporation of India Ltd.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : Sir, I beg to lay on Table under sub-section (1) of section 619A of the Companies Act, 1956, a copy each in (English and Hindi) of the following papers :

(i) Annual Report and Accounts of the Cashew Corporation of India Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-8865/74 for (i) and (ii)]

SEVENTEENTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI D. N. DWEVEDI (Uttar Pradesh): Sir, on behalf of my colleagues and myself, I beg to present the Seventeenth Report of the Committee on Subordinate Legislation.

FIFTH REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI BRAHMANANDA PANDA (Orissa) : Sir I beg to present the Fifth